

SLP(Crl.)... 4144-4147 OF 2003

ITEM No.63  
OUT TODAY  
Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRLMP.

Petition(s) for Special Leave to Appeal(Crl.)...4144-4147/2003

(From the judgement and order dated 19.2.03,03/03/2003,7.4.03 &  
21.4.03 in CRLM 15400/02 ,CRLM 15400/02 of The HIGH COURT OF PATNA)

ANIL KUMAR & ORS. Petitioner (s)

VERSUS

S.T. ANANDA BHANTE @ S.T. ANANDA & ORS. Respondent (s)

( With Crl.M.P. No 4144-4147/2003 for permission to file SLP  
and ex-Parte stay )

Date : 05/05/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s) Mr. A. Sharan, Sr. Adv.  
Mr. Ugra Shankar Pd.,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T..J.  
.SP2

Permission to file SLP is granted.

The Petitioner Nos.1 & 2 are present before this  
Court. List this matter tomorrow for further orders. In  
the meantime proceedings before the Patna High Court shall  
remain stayed.

.SP1

(R.K. Dhawan)  
Court Master

(Prem Prakash)  
Court Master